Annexure-7

Name of the Corporate Debtor :Synergy Fabrics Private LimitedDate of commencement of CIRP :10/12/2020List of creditors as on :31/12/2020

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | De | etails of Claim | ant | Details of claim received | | Details of claim admitted | | | | | | | Amount of any | | | |
|---------|------------|-----------------|-----------------------|---------------------------|-------------------|--------------------------------|--------------------|--|-----------------------------------|---------|--|----------------------------------|---------------|---------------------------------|--|-----------------|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | wnetner | % of voting share in CoC, if applicable | Amount of contingent claim | • | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| 1 11 | | | Not Applicable | 18/02/2020 | 1,474,590 | 1,474,590 | TDS Dues | 0 | 0 | NO | 0% | 0 | 0 | 0 | 0 | |
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